



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,30th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/164/2019</a>	MOHAR ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A RAHMAN MR E HUSSAIN	GA, ASSAM MR. T H HAZARIKA (R7) MR. S ALIM (R8) MR. B HUSSAIN(R8) MR M CHETIA (R7) MR. A T SIKDER(R8) MR A RASHID (R7) SC, SEC. EDU.
2	<a href="#">WP(C)/251/2019</a>	POONAM SARMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM	GA, ASSAM MRS. R BORAH (R8) MR. M K DAS (R8) MR. S H SIKDAR (R6) MS Z ANJUM (R8)
3	<a href="#">WP(C)/256/2019</a>	LUKENDRA MUDOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS B DEVI MR N BARUAH	SC, EDU
4	<a href="#">WP(C)/2775/2019</a>	SMTI. RINA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S P DAS MR. A DEKA	GA, ASSAM
5	<a href="#">WP(C)/4482/2020</a>	BAHARUL ISLAM BORBHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAMARIA MR. B SHARMA MR. H DAS MS. A GOGOI	SC, PNRD
6	<a href="#">I.A.(CrI.)/742/2023</a> <a href="#">1 Y 5 M 11 D :in</a> CrI.A./8560/2023	CHITRA RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./8560/2023</a> (Filing Number)	CHITRA RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MR. P P DUTTA	
7	<a href="#">CrI.Pet./831/2023</a>	SMTI. MAMTA JAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA	MR P DAS (R2) MS N BARUAH (R2) PP, ASSAM
8	<a href="#">I.A.(CrI.)/1112/2023</a> <b>in</b> CrI.A./11352/2023	SUJIT KOIRI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A B DEY MR. S SUTRADHAR	PP, ASSAM

**WITH**  
[Crl.A./11352/2023](#)  
(Filing Number)

SUJIT KOIRI  
**Versus**  
THE STATE OF ASSAM AND ANR (B)  
NABA KUMAR HAZARIKA  
**Versus**  
THE STATE OF ASSAM AND 8 ORS

MR A B DEY

9 [WP\(C\)/7485/2023](#)

MRS. M. BARUAH BHUYAN GA, ASSAM  
MR. M K SHARMA SC, AG  
SC, INDUSTRIES AND  
COMMERCE  
SC. BTC

10 [Crl.Pet./195/2024](#)

ASHADUZ ZAMAN  
**Versus**  
MUSTAFA HUSSAIN

MR D K MEDHI  
P BORUAH

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LEAVE NOTE OF ADVOCATES FOR 30/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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10)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/7099/2018</a>	RUPA SAHU AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM SC, REVENUE
2	<a href="#">WP(C)/1854/2019</a>	RABI SHANKAR BORO <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 3 ORS.	MR. D K DAS MS D HAZARIKA	MR SISHIR DUTTA MR D CHAKRABORTY (R3) MR. S DUTTA
3	<a href="#">WP(C)/4663/2019</a>	KISHORE DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	SC, PNRD GA, ASSAM
4	<a href="#">WP(C)/4850/2019</a>	MUKUT DEKA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S BORTHAKUR MR. P K BORAH MR. J ABBAS	GA, ASSAM MR R SENSUA MR S DAS SC, PCB SC, FOREST
5	<a href="#">WP(C)/4866/2019</a>	ROBIN DAS AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A SARMAH	GA, ASSAM SC, GAUHATI MUNICIPAL CORPORATION (R-2)
6	<a href="#">WP(C)/2785/2024</a>	RAJA KARANCHAT BASUMATARY AND 198 ORS <b>Versus</b> THE STATE OF ASSAM AND 155 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ SC, BTC SC, REVENUE

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/7066/2016</a>	DINESH KUMAR SOOD <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION and 3 ORS.	MR.A K PURKAYASTHA MR.D BARUAH MR.S SHARMA MR.N N UPADHAYA	SC, A S T C
2	<a href="#">WP(C)/7193/2016</a>	VIVEK AGARWAL and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R DUBEY MR.D DAS MS.A B KAYASTHA MS.M SAIKIA	GA, ASSAM MR.T C CHUTIA(R-5)
3	<a href="#">WP(C)/4936/2018</a>	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	GA, ASSAM
4	<a href="#">WP(C)/6735/2018</a>	RANJIT GOGOI <b>Versus</b> THE INDIAN BANK AND 8 ORS.	MR H I CHOUDHURY MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	GA, ASSAM MR. S SAHU (R1-R4, R8) MR. M K ALI (R1-R4, R8) SC, CBI
5	<a href="#">WP(C)/6772/2018</a>	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM SC, M A C MR. S BORTHAKUR
6	<a href="#">WP(C)/6959/2018</a>	BIMAL MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M SARANIA MR. B DEORI MS. I KEITZAR	GA, ASSAM
7	<a href="#">WP(C)/6974/2019</a>	RITA SAH <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. A PAUL	SC, APDCL
8	<a href="#">I.A.(Civil)/2424/2022</a> in <a href="#">WP(C)/5036/2015</a>	MAHENDRA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ALIM MR. A T SIKDER MR. B HUSSAIN	GA, ASSAM
9	<a href="#">WP(C)/6573/2023</a>	M/S AQUA CLEAN SERVICES PVT. LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, HEALTH AND F W
10	<a href="#">I.A.(Civil)/984/2024</a> in <a href="#">WP(C)/5578/2015</a>	MANTU TALUKDAR <b>Versus</b> THE STATE BANK OF INDIA and ANR.	G UDDIN P ADHIKARI MR A K AZAD	

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